

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 132/17 in TP 32/16	For hearing	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	<i>Tyrotu</i> for A. Murali 9663209318.	<i>K1 & K2</i>	<i>Tyrotu</i>
2)	RAHUL DEV FOR SURAJ G R 9902984146	<i>P1 & P2</i>	<i>Rahul</i>

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 132/17 is taken up today. Counsel for Respondent in IA 132/17 requested further time to file objections. List it as a last chance on 20/10/2017 and no further adjournment will be given.


Member (T)


Member (J)